



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**OA No. 060/1153/2018
MA. No. 60/926/2019**

Chandigarh, this the 13th day of February, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Manjit Kaur w/o Sh. Surinder Singh Saini, aged 51 years, working as Steno Grade-I, O/o Chief Engineer (North Zone), Central Public Works Department, Sector 9, Chandigarh-160 009.

.....Applicant

BY ADVOCATE: **Sh. D.R. Sharma**

VERSUS

1. Union of India through the Secretary to Government of India, Ministry of Urban Development, Nirman Bhawan, New Delhi - 110 011.
2. Deputy Director General (Coord.), Central Public Works Department, NR, East Block-I, Level-7, R.K. Puram, New Delhi-110 022.
3. Chief Engineer, CPWD, Kendriya Sadan, Sector 9-A, Chandigarh-160 009.

.....Respondents

BY ADVOCATE: **Sh. K.K. Thakur**



ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Learned counsel for the parties are in agreement that in view of the order passed by the respondents, this OA has been rendered infructuous
2. In view of the above, OA is dismissed as having been rendered infructuous. MA No. 926/2019 also stands disposed of accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 13.02.2020
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